



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
(Power Section) Civil Secretariat, Jammu.

Notification
Jammu, the 5th of April, 2019.

SRO 260.- In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint Shri Duni Chand, Tehsildar to be the Executive Magistrate of the 1st Class, who shall exercise all the powers of an Executive Magistrate of 1st class within the territorial jurisdiction of Shri Mata Vaishto Devi Shrine Board, Katra.

By order of the Government of Jammu and Kashmir.

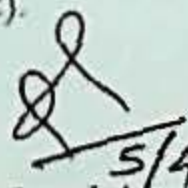
Sd/
(Achal Sethi)
Secretary to Government,

No.LD(P)2007/Reasi

Dated 05.04.2019

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu
3. Registrar General, J&K High Court, Jammu.
4. Chief Executive Officer, SMVD Shrine Board, Katra. This is with reference to his letter no. 33057-33058 dated 28.03.2019.
5. General Manager, Government Press Jammu for publication in an extra ordinary issue of the Government Gazette.
6. SRO Section, Department of L,J and PA(w.7.s.c).


(Khursheed Ahmad Bhat)
Deputy Legal Remembrancer,